

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 10.01.2018.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CA(CAA) No.02/BB/2 018	-	Admission	230-232	M/s Shriprop Housing Pvt Ltd.

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

1. **CHANDRANIGAR**
Associates
Chandranagar

Applicant



ORDER

Matter is listed today for admission. Counsel for Petitioner is present. Heard him. Counsel has filed details of Chairmen and also the Scrutinizer for the proposed meeting of Unsecured Creditors. List it for consideration on 30/01/2018.


Member (T)


Member (J)